

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 143 OF 2016 & IA NO. 310 OF 2016
APPEAL NO. 144 OF 2016 & IA NO. 311 OF 2016

Dated: 15th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 143 OF 2016 & IA NO. 310 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)
Vs.
M/s Mokia Green Energy Pvt. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Neha Garg for
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Arpit Rai for R.1

Mr. Buddy A Ranganadhan
Mr. Arjun Grover
Mr. Aadil Boparai
Mr. Sunil Chowdhary
Mr. G. Singh for R-2

Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-3

APPEAL NO. 144 OF 2016 & IA NO. 311 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)
Vs.
M/s Atma Powers Pvt. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Neha Garg for
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Aadil Boparai
Mr. Sunil Chowdhary
Mr. G. Singh for R-2

Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-3

ORDER

At the request of learned counsel for Appellant, list these matters for hearing on **29-04-2019**.

(S.D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson